NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/80/2016

NAME OF THE PETITIONER(S)

: S. N. Santosh Kumar

NAME OF THE RESPONDENT(S)

Akshya Textiles Limited & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR R. ASHOKKUMAR

Counsel Por R-1405

J.

2. R. SRINIUM -

coul / 6-8.

3. B.A. Sujay Phasanna Anikuelh Krishnan

Petitioner

ORDER

mind

Counsel representing both the parties are present. The matter has been kept for hearing of final arguments. Counsel for petitioner stated that his senior counsel is not available and sought for adjournment. Time enlarged at request. Put up on

12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)